HIGH COURT OF JAMMU AND KASHMIR AND LADAKH
AT JAMMU

NOTICE

Take notice that in order to weed out the infructuous cases, the Advocates are requested to furnish the list of

infructuous cases which are 20 years old and above.

Take further notice that 20 years and above old cases listed in the month of September, 2023 or thereafter, shall be listed after 15th of August, 2023 and shall be taken up for hearing with the consent of parties/counsels by seeking advancement of date of hearing, wherever needed. The list of all such matters is annexed herewith as Annexure –"A" (Division Bench matters)

Dated this the 5th day of August, 2023.

and Annexure-"B" (Single Bench matters).

Registrar (Judicial)

Annexure-'A'

SANO. TYPE NO			LIST C	OF CA	SES PENDING IN JAMN	LIST OF CASES PENDING IN JAMMU WING OF HIGH COURT UPTO YEAR 2003	YEAR 2	003
TYPE NO YEAR PETITIONER RESPONDENT DATE NEXT CPCR 9 1976 ROBKAR G.D.SHARMA, ADVOCATE 07-08-2023 CPCR 8 1978 STATE G.D.SHARMA AND ANR. 07-08-2023 CPCR 1 1979 ROBKAR G.D.SHARMA 07-08-2023 CPCR 1 1979 ROBKAR G.D.SHARMA 07-08-2023 CPCR 1 1987 STATE G.D.SHARMA 07-08-2023 CPCR 1 1987 STATE G.D.SHARMA 07-08-2023 CPCR 1 1986 KARNAIL SINGH AND ORS. STATE G.D.SHARMA 07-08-2023 CPCR 1 1996 KARNAIL SINGH AND ORS. STATE G.D.SHARMA 07-08-2023 CPCR 1 1996 KARNAIL SINGH AND ORS. STATE J.S.SHARMA 07-08-2023 CPAR 1 1998 STATE J.S.SHARMA STATE J.S.SHARMA 07-08-2023 ITA 2 2001	DIVIS	ION BEN	ICH MAT	TERS				
CPCR 9 1976 ROBKAR G.D.SHARMA,ADVOCATE 07-08-2023 CPCR 8 1978 STATE G.D.SHARMA AND ANR. 07-08-2023 CPCR 1 1979 ROBKAR G.D.SHARMA 07-08-2023 CRCH 1 1987 STATE OF JAND K G.D.SHARMA 07-08-2023 CRCH 1 1987 STATE OF JAND K G.D.SHARMA 07-08-2023 CRA 1 1987 STATE G.D.SHARMA 07-08-2023 CRA 1 1987 STATE G.D.SHARMA 07-08-2023 CONF 1.7 1996 STATE G.D.SHARMA 07-08-2023 ITA 1 2001 DEWAN MODERN BREWERIES INCOME TAX APPELLATE AND ORS 25-07-2023 ITA 1 2001 DEVANS MODERN BREWERIES INCOME TAX APPELLATE AND ORS 23-08-2022 ITA 1 2001 STATE OF JAND K HAJI KALA AND ORS 23-08-2023 SWP 1957 2001 STATE OF JAND K HAJI KALA AND ORS	S.NO.	ТҮРЕ	NO	YEAR	PETITIONER	RESPONDENT	DATE NEXT	PURPOSE
CPCR 8 1978 STATE G.D.SHARMA AND ANR. 07-08-2023 CPCR 1 1979 ROBKAR G.D.SHARMA 07-08-2023 CPCR 1 1977 STATE OF JAND K G.D.SHARMA 07-08-2023 CPCR 1 1987 STATE OF JAND K G.D.SHARMA 07-08-2023 CPCR 1 1987 STATE G.D.SHARMA 07-08-2023 CPCR 1 1986 KARNAIL SINGH AND ORS. STATE G.D.SHARMA 25-07-2023 CPCR 1 1996 STATE G.D.SHARMA STATE 25-07-2023 CPCR 1 1996 STATE MAND ORS. STATE G.D.SHARMA 25-07-2023 CPCR 1 1997 G.D.SHARMA STATE G.D.SHARMA 25-07-2023 ITA 1 2001 DEWAN MODERN BREWERIES INCOME TAX APPELLATE AND ORS 23-08-2022 ITA 2 2001 STATE OF JAND K HIGH COURT OF JAND K AND ORS 23-08-2023 SWP 2199	1	CPCR	9	1976	ROBKAR	G.D.SHARMA,ADVOCATE	07-08-2023	SPECIALLY ORDERED CASES
CPCR 1 1979 ROBKAR G.D.SHARMA 07-08-2023 CRCH 1 1987 STATE OF J AND K G.D.SHARMA 07-08-2023 CPCR 12 1987 STATE G.D.SHARMA 07-08-2023 CPCR 12 1987 STATE G.D.SHARMA 25-07-2023 CRA 5 1996 KARKAIL SINGH AND ORS. STATE OF J AND K 25-07-2023 CONF 17 1996 STATE JEWAN MODERN BREWERIES INCOME TAX APPELLATE AND ORS. 25-07-2023 ITA 2 2001 DEWAN MODERN BREWERIES INCOME TAX APPELLATE AND ORS. 23-08-2022 ITA 2 2001 DEWAN MODERN BREWERIES INCOME TAX APPELLATE AND ORS. 23-08-2023 SWP 1957 2001 STATE OF J AND K HAJI KALA AND ORS. HIGH COURT OF J AND K AND ORS. 10-08-2023 SWP 2150 2001 MODEL JOBAL SHEIKH AND ORS. HIGH COURT OF J AND K AND ORS. 10-08-2023 SWP 2206 2001 KULDIP KUMAR AND ORS. HIGH COURT OF J AND K AND ORS.	2	CPCR	8	1978	STATE	G.D.SHARMA AND ANR.	07-08-2023	SPECIALLY ORDERED CASES
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PIL 292 2003 SUNIL KOUL STATE OF J AND K AND ORS. 09-08-2023	22	ITA	7	2003	DEWANS MODERN BREWERIES LTD.	INCOME TAX APPELLATE TRIBUNAL AND ORS.	23-08-2022	FOR FINAL HEARING
	23	PIL	292	2003	SUNIL KOUL	STATE OF J AND K AND ORS.	09-08-2023	FOR ADMISSION After Notice